

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 125 OF 2017

Dated: 19th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:-

NTPC Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Vikas Maini

Counsel for the Respondent(s)

:

Mr. Ravin Dubey for R-2

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 06.03.2018 after serving copy on the other side.

List the matter on **11.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**